

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.06.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/12/95/AMR/ 2022	Admitted	95 of IBC	Central Bank of India Vs K. Mohan Rao & Segno Cereamics Private Limited (under Liquidation)
	IA(IBC)/214/2024	U/Sec 60 (5) (c) R/w Sec 106 of IBC,2016	P.V.S.Kaliki Murthy, RP of Mr.Kancharla Mohan Rao(Personal Guarantor)

ORDER

IA (IBC)/214/2024:

Present: Mr. PVS Kalki Murthy, RP.

This application has been filed by the RP seeking to take on record the report and condone the delay of 8 days of submission of report. Heard. The report is taken on record. Accordingly, IA (IBC)/214/2024 is allowed and disposed of.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**